

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 432 of 2019

IN THE MATTER OF:

Sudhindra Nath Chatterjee

...Appellant

Vs.

Bharath Hi-Tech Builders Pvt. Ltd.

... Respondent

Present:

Appellant: Ms. Sneha Janakiraman and Mr. Prateek Kumar, Advocates

Respondent: Mr. Sandeep Bajaj and Ms. Aakanksha Mehra, Advocates

O R D E R

25.10.2019 Counsel for the Appellant Ms. Sneha Janakiraman, Advocate is present. She states that the matter is already settled and she has instruction to withdraw this appeal. Ms. Aakanksha Mehra, Advocate for the Respondent also states that the matter is settled.

The appeal is disposed of as withdrawn.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V. P. Singh]
Member (Technical)

sa/md